(b) if so, the total area available for this purpose ;

(c) since the plot has been acquired from DDA, the investment and details thereof ; and

(d) the returns out of this investment since it was acquired ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (b) ITDC's Transport Unit and Workshop are located at Akbar Hotel basement and Naraina Industrial Area, New Delhi respectively. The total area of the plot at Naraina is 7162.21 sq. mtrs. The break-up of the expenditure incurred on the Workshop is as under ;

Land	Rs. 3.16 lakhs
Building	Rs. 23.84 lakhs
Electrical Installation and Equipment	Rs. 3.68 lakhs
	Rs. 30,68 lakhs

No separate accounts are maintained for the Workshop, which is a part of the Transport Unit of the ITDC.

Two Pattern of Payment of D.A. Rates for Hotel Catering and Non-Hotel Catering Establishment Employees in ITDC

6811. SHRI PITAMBAR SINHA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that ITDC has two pattern of payment of dearness allowance rates to its workmen evolved by way of bilateral settlement, one for Hotel Catering Establishments and another for non-Hotel Catering Establishments employees ;

(b) if so, the number of employees covered under each D.A. scheme unit/division-wise and also the quantum of amount to be paid whenever one slab of DA becomes due on completion of 8 points of the Price Index (base 1960=100) ;

(c) whether the expenditure on payment of D.A. slab is within the competence of ITDC Board/Management ; and

(d) if so, the total amount paid to the employees by ITDC Management during 1982-83 and 1983-84 under each scheme referred to above ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Yes, Sir.

(b) and (d) Necessary information is given in the Statement.

Statement

S. No.	Names of the Hotel and Catering Establishments	Non-executives covereed by industrial DA formula
1	2	3
1.	Ashok Hotel, New Delhi	1573
2.	Akbar Hotel, New Delhi	568

1	2	3
3.	Samrat Hotel, New Delhi	411
4.	Janpath Hotel, New Delhi	643
5.	Kanishka Hotel, New Delhi	503
6.	Lodhi Hotel, New Delhi	349
7.	Qutab Hotel, New Delhi	194
8.	Ranjit Hotel, New Delhi	329
9.	Ashok Yatri Niwas, New Delhi	310
10.	Airport Hotel, Calcutta	277
11.	Kovalam Ashok Beach, Kovalam	332
12.	Hotel Ashok, Bangalore	378
13.	Madurai Ashok, Madurai	53
14.	Varanasi Ashok, Varanasi	101
15.	Jaipur Ashok, Jaipur	102
16	L.V.P.H.; Udaipur	54
17.	Aurangabad Ashok, Aurangabad	89
18.	Temple Bay Ashok Beach Resort	38
19.	Jammu Ashok, Jammu	59
20.	Hotel Kalinga Ashok, Bhubaneswar	79
21.	Hotel Hassan Ashok, Hassan	36
22.	Khajuraho Ashok, Khajuraho	48
23.	L.M.P.H. Mysore	83
24.	Hotel Patliputra Ashok, Patna	78
25.	Forest/Safari Lodges	101
26.	Ashok Travellers Lodge	62
27.	Traveller Restaurants	72
28.	Airport Restaurants	202
II	*Others which do not Fall in the above Category*	
1.	Regional Offices	72
2.	Transport Units	568
3.	DFS/TFS	45
4.	Sound & Light Show and Headquarters	572

The approximate amount involved in the payment of Industrial DA to those employees governed by this formula comes to approximately Rs. 74.401.60 per month for every 8 point rise in the Consumer Price Index.

Similarly, the employees who are governed by the Government DA formula get approximately Rs. 30,000 per month for 8 point rise of Consumer Price Index.

These instalments are paid to the employees on the basis of agreements entered into between the management and the representatives of the workmen.

न्यायालयों में निर्णय के लिए विचाराधीन संबंधित करों और शुल्कों से संबंधित मामले

6812. **श्री बापू साहिब परूलेकर :**
श्री रवीन्द्र वर्मा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि करों और शुल्कों से सम्बन्धित मामले न्यायालयों में निर्णय के लिए विचाराधीन हैं ;

(ख) यदि हां, तो दिसम्बर, 1983 के अन्त तक विचारधीन पड़े मामलों में कुल कितनी धन राशि अन्तर्ग्रस्त है; और

(ग) ऐसे मामलों से सम्बन्धित कम्पनियों, संस्थानों और व्यक्तियों के नाम क्या हैं जिनमें 10 लाख या उससे अधिक राशि अन्तर्ग्रस्त है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्णा) : (क) से (ग) सूचना एकत्र की जा रही है और सदन पटल पर रख दी जाएगी ।

निर्यात तथा आयात के बारे में विशेषज्ञ समिति का प्रतिवेदन

6803. **श्री के० राममूर्ति** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय रिजर्व बैंक द्वारा निर्यात तथा आयात के सम्बन्ध में नियुक्त की गई विशेषज्ञ समिति ने दिसम्बर, 1983 में अपना प्रतिवेदन प्रस्तुत किया है और यदि हां, तो मुख्य सिफारिशें क्या हैं और उन पर क्या कार्यवाही करने का प्रस्ताव है; और

(ख) यदि नहीं, तो विलम्ब के क्या कारण है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्णा) : (क) जी हां, । समिति की मुख्य सिफारिशें निम्नलिखित क्षेत्रों में विनिमय नियंत्रण प्रक्रियाओं को सरल तथा युक्ति संगत बनाने से सम्बन्धित हैं :

(1) सामान्य या नगदी के आधार पर वस्तुओं का निर्यात;

(2) आस्थगित ऋण सम्बन्धी शर्तों पर इन्जीनियरी वस्तुओं का निर्यात;

(3) भारतीय संविदाकारों द्वारा विदेशों में लिए टर्न-की आधार के तथा सिविल निर्माण कार्यों के ठेके;

(4) विभिन्न प्रकार की सेवाओं का संविदागत आधार पर निर्यात;

(5) सामान्य तथा आस्थगित ऋण (अदायगी) आधार पर भारत में वस्तुओं का आयात ;